



# THE ASSAM GAZETTE

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত

PUBLISHED BY THE AUTHORITY

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নং 548 দিশপুৰ, শুক্ৰবাৰ, 8 ডিচেম্বৰ 2023, 17 আঘোণ, 1945 (শক)  
No. 548 Dispur, Friday, 8th December, 2023, 17th Agrahayana, 1945 (S. E.)

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GOVERNMENT OF ASSAM  
ORDERS BY THE GOVERNOR  
LEGISLATIVE DEPARTMENT ::: LEGISLATIVE BRANCH

## NOTIFICATION

The 1st December, 2023

No. LGL.133/2012/46.- The following Act of the Assam Legislative Assembly which received the assent of the Governor of Assam on 22nd November, 2023 is hereby published for general information.

**ASSAM ACT NO. LX OF 2023**

(Received the assent of the Governor on 22nd November, 2023)

**THE GAUHATI UNIVERSITY (AMENDMENT) ACT, 2023**

## AN ACT

further to amend The Gauhati University Act, 1947.

Preamble

Whereas it is expedient further to amend the Gauhati University Act, 1947, hereinafter referred to as the principal Act, in manner hereinafter appearing

Assam Act  
No. XVI  
of 1947

It is hereby enacted in the Seventy-fourth Year of the Republic of India as follows:-

Short title, extent  
and  
commencement

1. (1) This Act may be called The Gauhati University (Amendment) Act, 2023.
- (2) It shall have the like extent as the principal Act.
- (3) It shall come into force at once.

Amendment of  
section 20.

2. In the Principal Act, in Section 20,
  - (i) in sub-section (1), in the third line, for the words "Examiner, Local Accounts, Assam", appearing in between the words "by the" and punctuation mark ".", the words "Comptroller and Auditor General of India" shall be substituted;
  - (ii) in sub-section(2), in the third line, for the words "Examiner, Local Accounts, Assam", appearing in between the words "by the" and punctuation mark ".", the words "Comptroller and Auditor General of India" shall be substituted.

**GEETANJALI DAS SAIKIA,**  
Secretary to the Government of Assam,  
Legislative Department, Dispur, Guwahati-6.